

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1907
TO BE ANSWERED ON 06.03.2020

CONSTRUCTION OF ROAD IN UTTARAKHAND UNDER PMGSY

1907. SHRI MOTILAL VORA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government is aware of fact that under Pradhan Mantri Gram Sadak Yojana (PMGSY), a road via village Saundh-Chhatinda-Badaun has been approved to be constructed from Jaspur village in Uttarakhand's development block of Dwarikhal district, Pauri Garhwal, if so, details of length of said road, approximate cost of construction and duration of its beginning and completion;
- (b) whether said road is being constructed upto Government primary school, Chhatinda, Badaun, according to criteria stipulated under PMGSY; and
- (c) if not, reasons for not linking said road to Government primary school and timeline by which decision for same would be taken?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) The Jaspur motor marg has been sanctioned by the Ministry on 6th February, 2019 in 2018-19, Batch-II (*Package No. UT0868 - L047-Ringalpani Jaspur MR Km.7 to Saur MR*) with road length 2.75 Km and cost 167.54 lakhs and currently it is at Stage-I of the construction and is targeted for completion by July, 2020.

(b)&(c) As per PMGSY sanction, the habitations to be connected are village Saur, Chhatinda and Badau hamlets. Hamlet Chhatinda is situated near 2.20 Km of sanctioned road and primary school Chhatinda is situated opposite the Chhatinda hamlet across the road at a distance of 200 meter. To connect Badaun, another road is under construction by the PWD.
